


GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
 (Notary Section) Civil Secretariat
 Srinagar/Jammu.

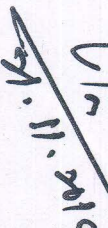
The interview of the Advocates who have applied for appointment as Notary Public for Jammu Division pursuant to Advertisement Notice No. LD(Notary)2006/Misc dated 01-01-2019 shall be held as per the schedule given below. The list of the Advocates is annexed as Annexure "A".

| S.No. | Date of interview | Time | Venue | Districts |
|-------|------------------------------|---------------------|---|----------------------------|
| 1. | S.No. 1 to 50 02-12-2019 | 10.30 AM to 4.00 PM | Directorate of Litigation, Jammu (Near High Court Complex, Janipur Jammu) | Jammu |
| 2. | S.No. 51 to 99 03-12-2019 | -do- | -do- | Jammu |
| 3. | 04-12-2019 | -do- | -do- | Samba, Udhampur and Ramban |
| 4. | 05-12-2019 | -do- | -do- | Kishtwar, Doda and Kathua |
| 5. | 06-12-2019 | -do- | -do- | Reasi, Poonch and Rajouri |

All candidates are requested to bring, all original testimonials, including Experience Certificate, Enrolment Certificate, State Subject Certificate, Category Certificate and Degree (LLB) Certificate. However, Lady Advocates are requested to bring Marriage Certificate on the date of interview

Note: Mere calling of candidates shall not confer any right for appointment as Notary and eligibility shall be determined subject to the production of original documents by the candidates.


 (Waseem Ahmad Lone)
 Assistant Legal Remembrancer.


 01.11.2019

